

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/31/7/AMR/2021	Under Liquidation	7 OF IBC	State Bank of India Vs Ethnic Spices Pvt Ltd
	IA(IBC)/254/2023	42 of IBC, 2016	The Central GST Departments Vs. Shri Kasi Srinivas, Liquidator of M/s Ethnic Spices Private Limited
	IA(IBC)/272/2023	U/s 35 & 60(1) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Tadisetti Murali Mohan Vs. M/s Ethnic Spices Pvt Ltd, Rep. by Liquidator & Members of the Stakeholders Consultation Committee

**ORDER**

List all the IAs along with main CP, for hearing, on 25.04.2024.



**SANJAY PURI  
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**